



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 10 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
26	WA/316/2023 B/O	THARO ASHANGBI SINGHA AND 13 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
27	WA/317/2023 B/O	BICHTRA KR. BORAH AND 8 ORS. Versus THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1-52), ALONGWITH THE FOLLOWING
MATTERS**

THIS BENCH WILL RISE AT 3:20 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
20	WP(C)/194/2020 FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	WITH			
21	WP(C)/1998/2020	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON Versus THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
	WITH			
22	WP(C)/1012/2022	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES Versus THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
ORDERS				
23	Cont.Cas(C)/174/2020 FIXED	SAJAL DAS AND 40 ORS. Versus MANINDER SINGH, IAS AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
24	I.A.(Civil)/2265/2023 WP(C)/4247/2023 (D/O), B/O in WP(C)/4247/2023	THE TATIKUCHI M. E. SCHOOL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MAHMUD MR. A GONI MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM

HEARING

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II, III, IV AND V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 53-121), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
35	WP(C)/547/2021 B/O	DEBANANDA LAHON Versus THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM SC, REVENUE
MOTION				
36	WP(C)/4565/2023 B/O	SHA JAMAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR MR A H AHMED	SC, SEC. EDU. GA, ASSAM
37	WP(C)/4582/2023 B/O	HAFIZUR RAHMAN AHMED Versus THE STATE OF ASSAM AND 9 ORS.	MR. M R KHANDAKAR MR A H AHMED	SC, SEC. EDU. GA, ASSAM
38	WP(C)/4589/2023 B/O	KHORSHED ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M R KHANDAKAR MR A H AHMED	SC, SEC. EDU. GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023

12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1-45), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
15	WP(C)/4082/2023 CAVT. NO.07112/023, FIXED	EAJUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA	GA, ASSAM MR. D P BORAH MR U GHOSH SC, REVENUE FOR CAVEATOR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 6

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/2899/2023 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

1	I.A.(Civil)/2097/2023 WP(C)/3755/2023(D/O), FIXED in WP(C)/3755/2023	JOGENDRA NATH KALITA, Versus THE STATE OF ASSAM AND 4 ORS	MR G CHOUDHURY MS M N KONYAK	GA, ASSAM SC, PWD
---	--	--	---------------------------------	----------------------

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.))
,ALONG WITH THE FOLLOWING MATTERS**

**ITEM NO. 1 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
45	Bail Appln./2445/2023 FIXED	ABDUL BAREK AND ANR. Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
46	Bail Appln./2751/2023 (CONNECTED WITH ITEM NO. 30 IN THE DAILY CAUSE LIST), FIXED	KULENDRA SAIKIA Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
HEARING				
47	Crl.Rev.P./453/2022 B/O	THE STATE OF ASSAM Versus VIVEK SINGH	MR. B D KONWAR, SR. COUNSEL MR. H AGARWAL, COUNSEL PP, ASSAM	

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023

12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
18	Mat.App./39/2023 FIXED	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI	
	WITH I.A.(Civil)/2175/2023 in Mat.App./39/2023	XXXXXXX Versus XXXXXXX	MR D K BORDOLOI	
<u>HEARING</u>				
19	RSA/151/2012 WITH LCR, FIXED	SAMAD ALI Versus HEIRS OF LATE AJGAR ALI MAINUDDIN SON and ORS,,	MR.K SARMA MR.D DAS MR.A HUSSAIN MS.K M SARMA	DR.B AHMED MR.N HAQUE MR.S K DEORI MRK UDDIN MR.A RAHMAN
20	MFA/11/2022 WITH LCR, B/O	UNITED INDIA INSURANCE CO. LTD. Versus MAHINDRA BAYAN AND ANR.	MR. R C PAUL	MR S DUTTA MS B DAS (R-2) MR. S DUTTA
21	MFA/20/2022	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
22	MFA/21/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus PRABIN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-IV]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 46-94), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
9	WP(C)/4566/2023 B/O	ABUL KALAM AZAD Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	SC, APDCL
10	WP(C)/4584/2023 CAVT. NO.08672/023, B/O	DIPAK KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM MR. M SARMA SC, EXCISE DEPTT. FOR CAVEATOR
11	WP(C)/4601/2023 B/O	M/S RANA CONSTRUCTIONS AND ENGINEERS PVT LTD AND ANR Versus THE UNION OF INDIA AND 2 ORS		SC, NHAI DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023

14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-III, FROM ITEM
NOS. 61-113), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- TOP OF THE LIST -				
33	WP(C)/177/2011 BY SLIP	NEPUR DAS Versus THE STATE OF ASSAM AND ORS	U K NAIR A SARMA A CHETRY B SARMA	GA, ASSAM MR.B S BASUMATARY MS.M BORO
HEARING				
34	WP(C)/6002/2017 FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
35	WP(C)/3651/2019 FIXED	SAMOON ISAI Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR C BARUAH MR. B BARUAH MS. R R BARUAH MS S HASNU	MR. M HUSSAIN MR. K KALITA SC, OIL
36	WP(C)/6318/2019 FIXED	ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	GA, ASSAM
37	WP(C)/4350/2020 FIXED	CT/FITTER MUFIZ UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023

8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH(CRP(I/O),CRP
AND MFA) AND CIVIL BENCH(SAO AND FAO)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

15 I.A.(Civil)/2303/2023
FIXED
in MFA/8171/2023

M/S ROSHNI GAS SERVICE
Versus
THE ADDL COMMISSIONER AND
REGIONAL DIRECTOR AND 5 ORS

MR B SHARMA
MR. S SHARMA

WITH
MFA/8171/2023
(Filing Number)

M/S ROSHNI GAS SERVICE
Versus
THE ADDL COMMISSIONER AND
REGIONAL DIRECTOR AND 5 ORS (A)

MR B SHARMA

WITH
I.A.(Civil)/1933/2023

M/S ROSHNI GAS SERVICE
Versus
THE ADDL COMMISSIONER AND
REGIONAL DIRECTOR AND 5 ORS

MR B SHARMA
MR. S SHARMA

HEARING

16 Mat.App./49/2017
WITH LCR, FIXED

XXXXXXX
Versus
XXXXXXX

MR.A SATTAR
MR. A CHAMUAH
MR.P P BORTHAKUR
MS.P BORTHAKUR
MR.H K BORA

MR. D GOGOI
MR. J ABBAS
MR. S BORTHAKUR

17 MACApp./674/2018
WITH LCR, FIXED

THE RELIANCE GENERAL INSURANCE CO.
LTD
Versus
SMTI REGINA MAWI AND 4 ORS

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. S K JAIN (R 1 - 4)
MR. B K JAIN (R-1,2,3)
MD. S I AHMED (R - 5)
MR. R N D SARMA (R - 5)
MS. P C BARNALI NAIR (R
1- 4)
MR. A LAHKAR (R-1,2,3)
MR. A SARANIA (R-1,2,3)
MS. S TALUKDAR (R 1 - 4)

WITH
CO/6/2019
in MACApp./674/2018

SMT REGINA MAWI AND 3 ORS
Versus
RELIANCE GENERAL INSURANCE
COMPANY LTD

MR. S K JAIN
MS. S TALUKDAR

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

MOTION (BA)

5	Bail Appln./2758/2023 FIXED.	HUIREM RAJEN MEITEI @ HUIRAM RAJEN SING @ H RAJEN MEITEI Versus THE UNION OF INDIA	MR. S MUNIR MR. S RANA MS. L ISLAM	SC, NCB
---	---------------------------------	--	--	---------

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 94-140), ALONGWITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	WP(C)/4430/2021 BY SLIP, AT 2:00 PM	PADMARAJ RJ Versus THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) MR. D MAZUMDAR (R-7) MR P K BASU (R-7) SC, RAILWAY

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023

18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
44	Crl.Rev.P./482/2022 (AT 10:15 AM)	MD. MATIBUR RAHMAN Versus PINTU GHOSH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS. P KHATUN	MR. K BHATTACHARJEE MS. A BARMAN MS B TALUKDAR
MOTION				
45	AB/2573/2023 CONNECTED WITH ITEM NO 14 IN THE DAILY CAUSELIST.	ASHRAF ALI AND ANR Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR. A W MONDAL	PP, ASSAM
BAIL HEARING (BA)				
46	Bail Appln./2576/2023 FIXED.	HASSEN ALI Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD	PP, ASSAM
BAIL HEARING				
47	AB/1752/2023 FIXED.	EUSHUF ALI MONDAL @ EUSHUF ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
48	AB/2445/2023 WITH OFFICE NOTE, FIXED	JYOTIRMOI CHETIA Versus THE STATE OF ASSAM	MR P J DUTTA MR P J DUTTA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 17-07-2023 TO 01-09-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.))
,ALONG WITH THE FOLLOWING MATTERS**

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
47	Crl.Pet./1121/2022 WITH LCR FILES, FIXED	MRIGEN HALOI Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	MR P KATAKI (R-2) MR D CHAKRABORTY (R-2) MRS R BEGUM (R-2) PP, ASSAM

<u>BAIL HEARING (BA)</u>				
48	Bail Appln./2350/2023 (CONNECTED WITH ITEM NO. 10 IN THE DAILY CAUSE LIST), FIXED	DEEPAK THAPA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023

12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
4	Crl.A./13/2011	MD. NURUL HAQUE, Versus THE STATE OF ASSAM,	MR.A K PURKAYASTHA MR.M K MAJUMDAR MS.G D CHOUDHURY MRB J DAS	PP, ASSAM
5	Crl.Rev.P./40/2023	NANDINI DUNDLODIA Versus AKASH MUKESH SHARMA AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA M K GOGOI S. K. GUPTA	MR. M K SARMA (R1, R2) MR H DAS (R1, R2) MR. R MEDHI (R1, R2)
BAIL HEARING				
6	AB/2526/2023 WITH OFFICE NOTE, FIXED	RIAZ UDDIN AND 3 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023

16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday, 10th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
38 AB/2790/2023 B/O	ANAYTHULLA BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
<u>BAIL HEARING</u>			
39 AB/1893/2023 BA 1912/2023(D/O), FIXED	FARIJUL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	MR A U AHMED (INFORMANT) MS. H SARMA (INFORMANT) PP, ASSAM
40 AB/1945/2023 FIXED	MD. ISLAM ALI AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN	PP, ASSAM
41 AB/2276/2023 FIXED	HIFZOR RAHAMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR J H LASKAR	PP, ASSAM
42 AB/2297/2023 FIXED	MANDAVILLI VENKATESWARA RAO Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
43 AB/2328/2023 FIXED	FAIZUR RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
44 AB/2464/2023 WITH CASE DIARY, FIXED	RAJU SAIKIA Versus THE STATE OF ASSAM	MS. G BORAH MS RIMA DAS	PP, ASSAM
45 AB/2500/2023 FIXED	DILIP SARKAR Versus THE STATE OF ASSAM	MR. R Deka S I AKAND	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 10/08/2023

-

1)	MRS N BARUAH	17-07-2023	To	16-08-2023
2)	MS. K YADAV	19-07-2023	To	09-09-2023
3)	MR R YADAV	19-07-2023	To	09-09-2023
4)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
5)	MR. N HOSSAIN	27-07-2023	To	15-08-2023
6)	MR. B RAHMAN	02-08-2023	To	11-08-2023
7)	MR J DAS	31-07-2023	To	01-09-2023
8)	MR. T MOHAMMAD	01-08-2023	To	17-08-2023
9)	MR. S SINHA	02-08-2023	To	17-08-2023
10)	MR. R K BHATRA	09-08-2023	To	11-08-2023
11)	MS. R D MOZUMDAR	04-08-2023	To	11-08-2023
12)	MR A GOENKA	07-08-2023	To	17-08-2023
13)	MR R GOENKA	07-08-2023	To	17-08-2023
14)	MR. P MAHANTA	08-08-2023	To	31-08-2023
15)	K U AHMED	11-08-2023	To	17-08-2023
16)	MR. R P SINGH	10-08-2023	To	01-09-2023
17)	MS. D GHOSH	10-08-2023	To	10-08-2023
18)	MR. V K CHOPRA	11-08-2023	To	17-08-2023
19)	MR. S BANIK	11-08-2023	To	11-08-2023
20)	MR. B K SARMA	13-08-2023	To	25-08-2023



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY THE 10TH DAY OF AUGUST, 2023]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 15]

FOR JUDGMENT

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO ITANAGAR BENCH WILL BE DELIVERED BY HIS
LORDSHIP AT THE PRINCIPAL SEAT THROUGH REMOTE
VIDEO CONFERENCING]**

**THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II**

LINK FOR REMOTE VIDEO CONFERENCING:

<https://meet.google.com/pvu-fhim-hay>

1 WP(C) 33/2021

YABI MINDO AND 6 ORS

VERSUS

THE STATE OF AP AND 7
OTHERS

AJIN APANG,
SR. ADVOCATE
NANI ANJU
KOMNI RIBA

KALI BOGO
KEMO LOLLEN
LIMI BAM
GA(AP)
D ADO